



RRD/RR\_Div/TG/1291/8446/2024

**Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios**

Attachment Proceeding No. 13478 and 13479 of 2024

Certificate No. 8446 of 2024

**The Principal Officer /**

**Chairman & Managing Director/ CEO**

**All the Banks in India / All the Mutual Funds in India**

**NSDL/CDSL, Mumbai**

**Attachment Proceeding (AP) Nos. 13478 and 13479 of 2024 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios**

1. Whereas a Recovery Certificate No. 8446 of 2024 dated December 11, 2024 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum Rs. 86,51,000/- (i.e. Rupees Eighty-Six Lakh and Fifty-One Thousand only) along with further interest, all costs, charges and expenses etc. against **Mr. Omprakash Basantlal Goenka (PAN: AECPG3854J)**, **Mr. Prakash Ganpat Utekar (PAN: AALPU9100E)**, **Mr. Venkatraman Natrajan (PAN: ACUPV4686K)** and **Mr. Narayan Shivram Kotnis (PAN: ABIPK5022D)** ["Defaulters"].
2. And whereas Notices of Attachment in the above proceedings dated **December 30, 2024** were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
3. And whereas the Hon'ble SAT, vide order dated June 15, 2026 in Appeal Nos 371/2025, 372/2025 and 374/2025 has set-aside the AO Order No. MC/DPS/2018-19/29-43 dated December 28, 2018 *qua* the Appellants i.e. against **Mr. Omprakash Basantlal Goenka (PAN: AECPG3854J)**, **Mr. Prakash Ganpat Utekar (PAN: AALPU9100E)** and **Mr. Venkatraman Natrajan (PAN: ACUPV4686K)** (hereinafter referred to as "the Appellants").
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Appellants, if any, attached pursuant to the above said Notices of Attachment.
5. This is without prejudice to any other order of attachment or freeze by the competent authority under any law.

Given under my hand and seal at Mumbai on this 19<sup>th</sup> day of June.

**RECOVERY OFFICER**

**JAYEETA RAY**

**जईता रे**

**Dy. General Manager & Recovery Officer**  
**उप महाप्रबंधक एवं वसूली अधिकारी**  
**Securities and Exchange Board of India**  
**भारतीय प्रतिभूति और विनियम बोर्ड**  
**Mumbai**  
**मुंबई**

*Contd. ...2...*



**SEAL**



Copy to:

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| <p>1. <b>Mr. Omprakash Basantlal Goenka</b><br/>(PAN: AECPG3854J)<br/><b>Address 1:</b> 317/318, Parvati Industrial Estate, Sunmill Compound Lower Parel (West), Mumbai – 400031<br/><b>Address 2:</b> B/303, Sai Swapna Apartment, Keshav Nagar, Chandansar Road, Virar (East), Thane - 401305<br/><b>Address 3:</b> 101, A-Wing, 10<sup>th</sup> Floor, Somerset House, Tyabji Bagh CHSL, 61-G, Bhulabhai Desai Road, Mumbai - 400026</p> | <p>2. <b>Mr. Prakash Ganpat Utekar</b><br/>(PAN: AALPU9100E)<br/><b>Address 1:</b> 317/318, Parvati Industrial Estate, Sunmill Compound Lower Parel (West), Mumbai – 400031<br/><b>Address 2:</b> 8/801, Gandhar Tower, Khed Galli, Near Utkarsh Building, Prahadevi, Mumbai – 400025</p> |
| <p>3. <b>Mr. Venkatraman Natrajan</b><br/>(PAN: ACUPV4686K)<br/><b>Address 1:</b> 16-19, 1<sup>st</sup> Floor, Shilpin Center 40, G.D. Ambedkar Marg, Wadal, Mumbai – 400031.<br/><b>Address 2:</b> 1404/1405, Bolivial B-Wing, Bhakti Park, Near IMAX Cinema, Wadala, Mumbai - 400013</p>                                                                                                                                                  |                                                                                                                                                                                                                                                                                           |

